MR. CHAIRMAN: I do not want the matter to be further discussed.

SHRI B. K. P. SINHA: I am not discussing it, I am putting a question whether the reports do not make it clear that Mr. Patil made it clear that he was expressing his personal opinion tn general about the mid-term elections and l not about the Kerala elections?

SHRI A. D. MANI: How can you speak for Mr. Patil?

#### PAPERS LAID ON THE TABLE

## NOTES EXCHANGED BETWEEN INDIA AND CHINA

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKHMI N. MENON): Sir, I beg to lay on the Table a copy each of the following papers: —

- Note given by the Ministry of External Affairs, New Delhi, to the Embassy of China in India, dated the 8th December. 1964.
- (ii) Note given by the Embassy of China in India, to the Ministry of External Affairs, New Delhi, dated the 14th November, 1964.

[Placed in Library. See No. LT-3611/64 for (i) and (ii).]

## ORISSA RICE PROCUREMENT (LEVY) ORDER, 1964

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI D. R. CHAVAN): Sir, I beg to lay on the Table, under subsection (6) of section 3 of the Essential Commodities Act, 1955, a copy of the Ministry of Food and Agriculture (Department of Food) Notification G.S.R. No. 1738, dated the 1st December, 1964, publishing the Orissa Rice Procurement (Levy) Order, 1964. [Placed in Library. See No. LT-3619/ «4.]

#### **OBITUARY REFERENCE**

### PASSING AWAY OF SHRI MAITHHJ-SHARAN GUPTA

MR. CHAIRMAN: The news of the passing away of Shri Maithilisharan Gupta must have come as a personal shock not only to us who had the unique experience of the joy of his companionship in this House until April last year, but also to the countless millions outside who have known him through his inimitable poetry.

Shri Maithilisharan Gupta adorned the benches of this House for twelve years, having been nominated by the President as an eminent and distinguished representative of literature. He attended the meetings of this House regularly throughout this period, and occasionally contributed to its proceedingsoccasions which not only enlivened the proceedings but also gave a new meaning and a new approach to them by his poetic wisdom. Serene, calm and lively, he shed light and inspiration wherever he went and in whatever company he moved. He was a Doctor of Literature, a "Sahitya-Vachaspati", and was the reciprent of the President's award of Padma Vibhushan. Honours and distinction sought him in the normal course. The high esteem in which he was held did not affect his selfcomposure. His great humility unequalled, as we heard him in this House on March 13, 1964, in the last session he attended:

भूलें हम से हुई न होंगी कैसी कैसी ?

पर क्या वैसी, क्षमा आप लोगों की जैसी?

मांग मांग कर लोग बहुत कुछ पा लेते हैं.

किन्तु बड़े तो क्षमा बिना मागे देते हैं.

तात, आज भी एक बात के हम अधिकारी

बने आपकी दया उलट कर याद हमारी।

Posterity  $i_3$  the proud heir to hi\* undying poetry, and a grateful nation will remember him with affection **and** love.

I shall request Member<sub>s</sub> to rise in their seats for a minute as a mark of respect to the memory of Shri Maithilisharan Gupta.

(Hon. Members then stood in tilence for one minute)

Secretary will convey to the members of the bereaved! family th« profound sorrow and sympathy of this House.

# ANNOUNCEMENT RE. ALLOTMENT OF TIME FOR THE CONSIDERATION OF THE MINERAL OILS (ADDITIONAL DUTIES OF EXCISE AND CUSTOMS) AMENDMENT BILL, 1964

MR. CHAIRMAN: I have to inform Members that under rule 186(2) of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I have allotted one hour for the compMion of all stages involved in the consideration and return of the Mineral Oils (Additional Duties of Excise and Customs) Amendment Bill, 1964, by the Rajya Sabha, including the consideration and passing of amendments, if any, to the Bill.

## THE APPROPRIATION (NO. 6) BILL, 1964—contd.

MR. CHAIRMAN: Mr. Chordia. Before they begin, I hope that Members know that they will have to confine themselves to ten minutes each.

श्री विसलकुनार मन्तालालजी चैरड़िया (मध्य प्रदेश ) : अध्यक्ष महोदय, जो पूरक अनुदानें प्रस्तुत. की गई हैं उनके सम्बन्ध में सब से पहले मैं शिक्षा आयोग के बारे में चर्चा करना चाहूंगा । शिक्षा आयोग की नियुक्ति और उसके लिए जो बिदेशों से सहयोग लेने की भावना इसमें प्रकट की है उससे मझे बहुत दुख होता है कि एक समय था कि भारतवर्ष जगतगुरु के स्थान पर था और ब्राज वह भारत बाहर के लोगों से भीख मांग रहा है शिक्षा प्राप्त करने के लिए, एक समय था जब कि यह देश सोने की चिडिया कहा जाता या और आज हमको भीख मांगनी पड रही है बाहर से धनाज के लिए, खाने के लिए, धन के लिए, सब बातों के लिए; और शिक्षा के मामले में भी हम बाहर वालों का मुंह देखें हमारे यहां शास्त्री नहीं हैं, क्या हमारे यहां बाचार्य नहीं हैं, क्या हमारे यहां पंडित नहीं हैं लेकिन चंकि उनके पास डाक्टरेट का लेबिल नहीं है इसलिये उनकी पुछ नहीं है उनके सामने जो कि डाक्टरेट के लेबिलधारी हैं या जो कि विदेशों मे अपनी शिक्षा ग्रहण कर के आते हैं। तो ऐसी स्थिति में मैं प्रार्थना करूंगा कि ग्रगर हम चाहते हैं कि हमारा जो सूस्त भारत है वह जावत हो, अगर हमें भारत की सोई हुई ग्रात्मा पर जो राख का ग्रावरण जम चुका है उसे जाग्रत करना है, तो यह श्रत्मन्त श्रावश्यक है कि हमारे यहां जो मनीषी हैं, विद्वान हैं, पंडित हैं, शास्त्री हैं उनका सहयोग एजकेशन कमिशन में लें ग्रौर उसके बाद जो भी सिफारिशें की जाने वाली हैं उनको कार्यान्वित करें।

ग्रहें है कि किमशन के कौन कौन सदस्य होंगे उसको देख कर के कुछ ऐसा लगता है कि जिनका शिक्षा के क्षेत्र में ग्रभी तक नाम तक नहीं सुना गया ऐसे लोगों को इसमें शामिल किया गया है ग्रीर उनसे ग्रमेशा यह है कि उनके हारा हमारी शिक्षा की व्यवस्था का अध्ययन हो । हमारे पूर्व वक्तः सिन्हा साहब ने हिन्दी के वारे में बहुत अच्छा कहा या कि हिन्दी की लहर तेजी से ग्रामे बढ़ रही है ग्रीर उसकी तेजी को कोई रोक नहीं सकता किन्तु व कंकड़ ग्रीर पत्थर उसके प्रवाह को रोकने का प्रयत्न कर रही है कि अवाह को रोकने का प्रयत्न कर रही है कि